

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA, 125 of 1996

Date of Order: 23/01/98.

Present: Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

DIPAK KR. MONDAL & ORS.

-VS-

UNION OF INDIA & ORS.

For the petitioners: NONE.

For the respondents: Mrs. U. Sanyal, counsel.

Heard on: 23-01-98.

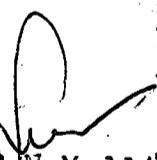
O R D E R

S.N.Mallick, V.C.

None appears for the applicants. It appears from the record that from 12.3.96 till to-day no one has appeared for the applicants on the earlier dates at the stage of admission hearing.

Under the circumstances, the application is dismissed for default. Mrs. Sanyal, 1d. counsel, is present for the respondents.


(S. Dasgupta)
Member(A)


(S.N. Mallick)
Vice-Chairman.